

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 10<sup>th</sup> April, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 78/2018 (M.A. No. 816/2018 & M.A. No. 817/2018)  <b>WITH</b>	Laxmi Chouhan  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF Mr. Atul Jha, Adv. for R-2 Ms. Maninder Acharya, ASG with Mr. Vishal Bhatnagar, Advs. for R-4 Ms. Yogmaya Agnihotri, Adv. for CECB
2.	Appeal No. 79/2018 (M.A. No. 821/2018 & M.A. No. 822/2018)	Laxmi Chouhan  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF
<b>FOR DIRECTION</b>			
3.	<b>Original Application No. 1086/2018</b> (Earlier O.A.No.140/2014)	Nanga Ram Dangri  Vs. Secretary, Department of Environment & Forests & Ors.	Dr. Manish Singhvi, AAG for R-4 to 6 Mr. Raj Kumar, Adv. for CPCB
<b>FOR ADMISSION</b>			
4.	<b>M. A. No. 101/2019 IN</b> Original Application No. 581/2016	Mustak M. Kadri  Vs. State of Gujarat & Ors.	Mr. A. Venkatesh & Mr. Amber Sachdeva, Advs. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Applicaton No. 210/2019	Pavit Singh  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Mukul Singh, Adv. for MoEF & CC Mr. Ajay Jain, Adv. Mr. Manjeet Singh, Adv.
<b>FOR HEARING</b>			
6.	<b>Execution Application No. 22/2017 IN</b> O.A. No. 327/2015	Doaba Paryavaran Samiti  Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharti, Adv. for State of UP Mr. Manish Kumar, Adv. for State of HP
7.	<b>M.A. No. 1126/2017 IN</b> Original Application No. 35/2014 (T <sub>HC</sub> )	Ganpat Ram Mirdha  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Advs. for Applicant  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Raj Kumar, Adv. for CPCB Mr. Ankit Shah, Adv. for Stone Crushers

8.	Appeal No. 188/2018 (M.A. No. 1358/2018 & M.A. No. 1359/2018)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Darpan K.M., Adv. for R-2 & 6 Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. R. K. Singh, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-5 Mr. Om Prakash, Adv. for M/o Railway Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Balendu Shekhar, Adv. Mr. Ashwarya Sinha, Adv. for R-8
9.	Original Application No. 340/2018 (M.A. No. 1136/2018)	Aleixo Pereira Vs. The Village Panchayat Majorda-Utorda -Calata & Ors.	Mr. Aleixo Pereira, Applicant in person  Mr. Manish Raghav, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-4-7, 9-13, 16 & 17 Mr. Nitin Jain, Adv. for R-8 Ms. Sangita Tahbildar, Adv. for R-14 Mr. Gigi C. George, Adv. for MoEF & CC

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